

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/09/2013 This Petition was called on for hearing today.

For Petitioner(s) Ms. Ruchi Kohli,Adv.

For Respondent(s) Ms. Sudha Pal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 3 to 7 have filed Vakalatnama through Mr. Vimal Chandra Dave,Advocate. Time is granted for filing counter affidavit. Await return of notice of respondent No.1. List the matter on 21.11.2013.

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|(SUNIL THOMAS)
|Registrar

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